

FORM 23

[See Rule 84 (1) (a)]

(For use in Biennial Election when seat is contested)

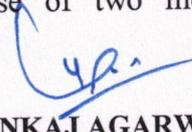
Declaration of the result of Election under section 66 of the Representation of the People Act, 1951, to the Council of States by the elected Members of the Legislative Assembly of Haryana (State).

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules, 1961, I declare that –

1. Karamvir Singh Boudh,
547/4, Preet Nagar, Near Durga
Nursery, Barara, Ambala, Haryana-
133205 **sponsored by Indian National
Congress**
2. Sanjay Bhatia,
H.No. 23-R, Ward No. 29, Partly
Railway Quarters, Model Town,
Panipat. **sponsored by Bharatiya Janata
Party**

have been, duly elected to fill the seats in that House of two members retiring on 09th April, 2026 on the expiration of their term of office.

Place: Haryana Vidhan Sabha Secretariat,
Vidhan Bhawan, Chandigarh.
Date: the 17th March, 2026

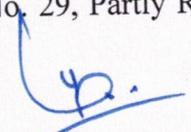

(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

HARYANA VIDHAN SABHA SECRETARIAT

No. HVS-LA-35/2026 **5078-87** dated Chandigarh, the 17th March, 2026.

Copy forwarded to :-

1. The Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
2. The Secretary to Government of India, Ministry of Law, Justice and Company Affairs, (Legislative Department) Shashtri Bhawan, New Delhi;
3. The Chief Electoral Officer, Haryana, Chandigarh;
4. Chairman of the Rajya Sabha, New Delhi;
5. Secretary General, Rajya Sabha, Parliament House, New Delhi;
6. Director of News Services, All India Radio, New Delhi;
7. A.I.R. Station at the Headquarters of the State (Rohtak, Hisar, Kurukshetra and Chandigarh);
8. The Information Officer, P.I.B., New Delhi;
9. Shri Karamvir Singh Boudh son of Shri Rishal Singh, 547/4, Preet Nagar, Near Durga Nursery, Barara, Ambala, Haryana-133205 (Haryana);
10. Shri Sanjay Bhatia son of Shri Jaidyal, H.No. 23-R, Ward No. 29, Partly Railway Quarters, Model Town, Panipat, Haryana; and
for information and necessary action.


(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

HARYANA VIDHAN SABHA SECRETARIAT

Endst. No. HVS-LA-35/2026/

dated Chandigarh, the 17th March, 2026.

Copy forwarded to all the Members of the Haryana Legislative Assembly for information.


(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

FORM 23

[See Rule 84 (1) (a)]

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951, to the Council of States by the elected Members of the Legislative Assembly of Haryana (State).

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules, 1961, I declare that –

1. Karamvir Singh Boudh,
547/4, Preet Nagar, Near Durga
Nursery, Barara, Ambala, Haryana-
133205 **sponsored by Indian National
Congress**
2. Sanjay Bhatia,
H.No. 23-R, Ward No. 29, Partly
Railway Quarters, Model Town,
Panipat. **sponsored by Bharatiya Janata
Party**

have been, duly elected to fill the seats in that House of two members retiring on 09th April, 2026 on the expiration of their term of office.

Place: Haryana Vidhan Sabha Secretariat,
Vidhan Bhawan, Chandigarh.
Date: the 17th March, 2026

(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

HARYANA VIDHAN SABHA SECRETARIAT

No. HVS-LA-35/2026

dated Chandigarh, the 17th March, 2026.

Copy forwarded to :-

1. The Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
2. The Secretary to Government of India, Ministry of Law, Justice and Company Affairs, (Legislative Department) Shashtri Bhawan, New Delhi;
3. The Chief Electoral Officer, Haryana, Chandigarh;
4. Chairman of the Rajya Sabha, New Delhi;
5. Secretary General, Rajya Sabha, Parliament House, New Delhi;
6. Director of News Services, All India Radio, New Delhi;
7. A.I.R. Station at the Headquarters of the State (Rohtak, Hisar, Kurukshetra and Chandigarh);
8. The Information Officer, P.I.B., New Delhi;
9. Shri Karamvir Singh Boudh son of Shri Rishal Singh, 547/4, Preet Nagar, Near Durga Nursery, Barara, Ambala, Haryana-133205 (Haryana);
10. Shri Sanjay Bhatia son of Shri Jaidyal, H.No. 23-R, Ward No. 29, Partly Railway Quarters, Model Town, Panipat, Haryana; and
for information and necessary action.

(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

HARYANA VIDHAN SABHA SECRETARIAT

Endst. No. HVS-LA-35/2026/ 5088

dated Chandigarh, the 17th March, 2026.

Copy forwarded to all the Members of the Haryana Legislative Assembly for information.

(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

(नियम 84 (1) (क) देखिए)

(द्विवार्षिक निर्वाचन में प्रयोग के लिए जब स्थान सविरोध हो)

लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 66 के अधीन हरियाणा राज्य की हरियाणा विधान सभा के निर्वाचित सदस्यों द्वारा राज्य सभा के लिए निर्वाचन के परिणाम की घोषणा।

निर्वाचनों का संचालन नियम, 1961 के नियम 84 के उप-नियम (1) के खण्ड (क) के साथ पठित लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 66 में अन्तर्विष्ट उपबंधों के अनुसरण में, मैं घोषणा करता हूँ कि—

1.	कर्मवीर सिंह बौद्ध, 547/4, प्रीत नगर, नजदीक दुर्गा नर्सरी, बराड़ा, अम्बाला, हरियाणा-133205	इंडियन नेशनल कांग्रेस द्वारा खड़े किए गए।
2.	संजय भाटिया, मकान नं. 23-आर, वार्ड नं. 29, पार्टली रोड़ क्वाटर्स, मॉडल टाउन, पानीपत।	भारतीय जनता पार्टी द्वारा खड़े किए गए।

उस सदन में दो सदस्यों के, जो अपनी पदावधि के अवसान पर 9 अप्रैल, 2026, को निवृत्त हो रहे हैं, स्थान को भरने के लिए, सम्यक् रूप से निर्वाचित हो गए हैं।

स्थान: हरियाणा विधान सभा
सचिवालय, विधान भवन,
चण्डीगढ़।
दिनांक: 17 मार्च, 2026

(पंकज अग्रवाल, आई.ए.एस)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के
द्विवार्षिक निर्वाचन-2026 के लिए

हरियाणा विधान सभा सचिवालय

पृष्ठांकन सं. एच.वी.एस-एल.ए.-35/2026/ 5078-87
प्रति:-

दिनांक चण्डीगढ़, 17 मार्च, 2026.

- वरिष्ठ प्रधान सचिव, भारत निर्वाचन आयोग, निर्वाचन सदन, अशोका रोड़, नई दिल्ली;
- सचिव, भारत सरकार, विधि, न्याय तथा कंपनी कार्य मंत्रालय, (विधान विभाग) शास्त्री भवन, नई दिल्ली;
- मुख्य निर्वाचन अधिकारी, हरियाणा, चण्डीगढ़;
- सभापति, राज्य सभा, नई दिल्ली;
- महा सचिव, राज्य सभा, पार्लियामेंट हाऊस, नई दिल्ली;
- निदेशक, समाचार सेवाएं, ऑल इंडिया रेडियो, नई दिल्ली;
- राज्य के मुख्यालयों (रोहतक, हिसार, कुरुक्षेत्र तथा चण्डीगढ़) में ऑल इंडिया रेडिया स्टेशन;
- सूचना अधिकारी, पत्र सूचना कार्यालय, नई दिल्ली
- श्री कर्मवीर सिंह बौद्ध पुत्र श्री रिशाल सिंह, 547/4, प्रीत नगर, नजदीक दुर्गा नर्सरी, बराड़ा, अम्बाला, हरियाणा-133205 (हरियाणा); तथा
- श्री संजय भाटिया पुत्र श्री जयदयाल, मकान नं. 23-आर, वार्ड नं. 29, पार्टली रेलवे क्वाटर्स, मॉडल टाउन, पानीपत, हरियाणा; तथा

को सूचना तथा आवश्यक कार्यवाही के लिए अग्रेषित।

(पंकज अग्रवाल, आई.ए.एस)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के
द्विवार्षिक निर्वाचन-2026 के लिए

हरियाणा विधान सभा सचिवालय

पृष्ठांकन सं. एच.वी.एस-एल.ए.-35/2026/ 5088

दिनांक चण्डीगढ़, 17 मार्च, 2026.

प्रति हरियाणा विधान सभा के समस्त सदस्यगण को सूचनार्थ अग्रेषित।

(पंकज अग्रवाल, आई.ए.एस)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के
द्विवार्षिक निर्वाचन-2026 के लिए

Conduct of Election Rules, 1961
(Statutory Rules and Order)

FORM 7B

[See rule 10 (1)]

List of Contesting Candidates.

BIENNIAL ELECTION to the Council of States, 2026 by the elected Members of the Legislative Assembly of Haryana.

SL.No.	Name of Candidate	Address of Candidate	Party Affiliation	Photograph of the Candidate
1	2	3	4	5
(i) Candidates of recognised National and State Political Parties.				
1.	Karamvir Singh Boudh	547/4, Preet Nagar, Near Durga Nursery, Barara, Ambala, Haryana-133205	Indian National Congress	
2.	Sanjay Bhatia	H.No. 23-R, Ward No. 29, Partly Railway Quarters, Model Town, Panipat	Bharatiya Janata Party	
(ii) Candidates of registered political parties (other than recognized National and State Political Parties).				
--	--	--	--	--
(iii) Other candidate				
3.	Satish Nandal	270, Ram Gopal Colony, Tau Nagar, Rohtak	Independent	

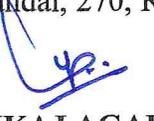
Place: Haryana Vidhan Sabha Secretariat,
Vidhan Bhawan, Chandigarh.
Date: the 09th March, 2026


(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

Endst.No.HVS-LA-35/2026/ 4761 Dated Chandigarh, the 09th March, 2026.

Copy forwarded for information to :-

- ✓ All Members of the Haryana Vidhan Sabha;
- The Chief Electoral Officer, Haryana, Chandigarh (two copies);
- Shri Karamvir Singh Boudh son of Shri Rishal Singh, 547/4, Preet Nagar, Near Durga Nursery, Barara, Ambala, Haryana-133205 (Haryana);
- Shri Sanjay Bhatia son of Shri Jaidyal, H.No. 23-R, Ward No. 29, Partly Railway Quarters, Model Town, Panipat, Haryana; and
- Shri Satish Nandal son of Shri Sumer Singh Nandal, 270, Ram Gopal Colony, Tau Nagar, Rohtak, Haryana;


(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

Endst.No.HVS-LA-35/2026/

Dated Chandigarh, the 09th March, 2026.

A Copy is forwarded to the Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi for information.


(PANKAJ AGARWAL, IAS)
RETURNING OFFICER
for Biennial Election to the Council of States-2026
from Haryana

Cond... 2

निर्वाचनों का संचालन नियम, 1961
(कानूनी नियम और आदेश)
प्ररूप 7 ख
(नियम 10 (1) देखिए)
नामनिर्दिष्ट अभ्यर्थियों की सूची

हरियाणा विधान सभा के निर्वाचित सदस्यों द्वारा 2026 में राज्य सभा के द्विवार्षिक निर्वाचन के लिए।

क्रम सं.	अभ्यर्थी का नाम	अभ्यर्थी का पता	दल सम्बद्धता	अभ्यर्थी की फोटो
1	2	3	4	5
(i)	मान्यता प्राप्त राष्ट्रीय और राजनैतिक दलों के अभ्यर्थियों			
1.	कर्मवीर सिंह बौद्ध	547/4, प्रीत नगर, नजदीक दुर्गा नर्सरी, बराड़ा, अम्बाला, हरियाणा-133205	इंडियन नेशनल कांग्रेस	
2.	संजय भाटिया	मकान नं. 23-आर, वार्ड नं. 29, पार्टली रेलवे क्वाटर्स, मॉडल टाउन, पानीपत।	भारतीय जनता पार्टी	
(ii)	पंजीकृत राजनैतिक दलों के अभ्यर्थियों (मान्यता प्राप्त राष्ट्रीय और राजनैतिक दलों के अतिरिक्त)	--	--	--
(iii)	अन्य अभ्यर्थी			
3.	सतीश नांदल	270, राम गोपाल कॉलोनी, तारु नगर रोहतक।	निर्दलीय	

स्थान: हरियाणा विधान सभा
सचिवालय, विधान भवन,
चण्डीगढ़।
दिनांक: 09 मार्च, 2026

(पंकज अग्रवाल, आई.ए.एस.)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के द्विवार्षिक
निर्वाचन-2026 के लिए

पृष्ठांकन सं. एच.वी.एस-एल.ए.- 35/2026/ 4761

दिनांक चण्डीगढ़, 09 मार्च, 2026.

प्रति-

- हरियाणा विधान सभा के समस्त सदस्यगण;
- मुख्य निर्वाचन अधिकारी, हरियाणा, चण्डीगढ़; (दो प्रतियां)
- श्री कर्मवीर सिंह बौद्ध पुत्र श्री रिशाल सिंह, 547/4, प्रीत नगर, नजदीक दुर्गा नर्सरी, बराड़ा, अम्बाला, हरियाणा-133205 (हरियाणा);
- श्री संजय भाटिया पुत्र श्री जयदयाल, मकान नं. 23-आर, वार्ड नं. 29, पार्टली रेलवे क्वाटर्स, मॉडल टाउन, पानीपत, हरियाणा; तथा
- श्री सतीश नांदल पुत्र श्री सुमेर सिंह नांदल, 270, राम गोपाल कॉलोनी, तारु नगर, रोहतक, हरियाणा;

को सूचनार्थ अग्रेषित।

(पंकज अग्रवाल, आई.ए.एस.)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के द्विवार्षिक
निर्वाचन-2026 के लिए

पृष्ठांकन सं. एच.वी.एस-एल.ए.- 35/2026/

दिनांक चण्डीगढ़, 09 मार्च, 2026.

वरिष्ठ प्रधान सचिव, भारत निर्वाचन आयोग, निर्वाचन सदन, अशोका रोड़, नई दिल्ली को सूचनार्थ

अग्रेषित।

(पंकज अग्रवाल, आई.ए.एस.)
रिटर्निंग आफिसर
हरियाणा से राज्य सभा के द्विवार्षिक
निर्वाचन-2026 के लिए